

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON : 14.12.2016
Court No. : 8
Item No. : 11

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NOS. 30803, 30906 AND
31992 OF 2016
WITH PRAYER FOR INTERIM RELIEF

BRAHM PAL ETC.

...PETITIONER(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

...RESPONDENT(s)

OFFICE REPORT

The matters above mentioned were listed before the Hon'ble Court on 28.10.2016, when the Court was pleased to pass the following order:

“Issue notice, returnable in four weeks.

The Land Acquisition Collector is directed to file an Affidavit as to what are the principles followed in determining the compensation. It shall be specified in the Affidavit as to whether the procedure under Section 26 of The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013 has been followed. The particulars of the calculation shall also be furnished in the Affidavit.

The Affidavit shall be filed within four weeks from today.”

Service position of the matters are as under:-

S.No.	SLP(C) Nos.	No. of Respondents	Date of Issue	Remarks
1.	30803/2016	4	16.11.2016	Show Cause Notice issued to R.Nos. 1 to 3 through newly introduced Bar Coding Slip System. As Per India Post Track Report, the notice have been delivered to R. Nos. 1 to 3 at Lucknow G.P.O., I-A Surajpur and Knowledge Park-I respectively. No one has entered appearance on their behalf. Mr. Ravindra Kumar, on caveat, Counsel for Respondent No. 4 has not filed Counter Affidavit so far.
2.	30906/2016	5	16.11.2016	Show Cause Notice issued to Respondent Nos. 1 to 3 and 5 through newly introduced Bar

				Coding Slip System. As per India Post Track Report the notice have been delivered to R.Nos. 1 to 3 and 5 at Lucknow GPO, I-A Surajpur, Knowledge Park-I and I-A Surajpur respectively. No one has entered appearance on their behalf. Mr. Ravindra Kumar, on caveat, Counsel for Respondent No. 4 has not filed Counter Affidavit so far.
3.	31992/2016	4	16.11.2016	Show Cause Notice issued to R.Nos. 1 to 3 through newly introduced Bar Coding Slip System. As Per India Post Track Report, the notice have been delivered to R. Nos. 1 to 3 at Lucknow G.P.O., I-A Surajpur and Knowledge Park-I respectively. No one has entered appearance on their behalf. Mr. Ravindra Kumar, on caveat, Counsel for Respondent No. 4 has not filed Counter Affidavit so far.

It is submitted for the information of the Hon'ble Court that no Affidavit as per Court's order dated 28.10.2016 has been filed in any of the matters so far.

The matters above mentioned are listed before the Hon'ble Court with this report.

Dated this the 10th day of December, 2016.

ASSISTANT REGISTRAR

Copy to:

Mr. Pranay Kumar Mohapatra, Advocate
Mr. Ravindra Kumar, Advocate.

ASSISTANT REGISTRAR